

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) A statement is given below:—

STATEMENT

The Indian Council of Medical Research has initiated studies to develop satisfactory, cheap and sanitary latrines for use in rural areas which would be acceptable to the public and would also be suitable under different soil conditions in various regions of the Country.

Septic tanks of various designs are also being studied with a view to evolving a satisfactory design which could be recommended for disposal of human excreta in non-sewered areas. Experimental septic tanks have been put up in Singur, a village in West Bengal. Their performance is under observation.

Field studies on the development of suitable latrines are being carried out in the States of West Bengal, Bombay, Kerala and Punjab.

The unit at Singur in West Bengal has produced a design of a squatting plate which has been found suitable for use in rural areas. The latrines made of this design are giving satisfactory service.

Experimental latrines put up by Units in other States are still under observation.

Movement of rice from Kuttalam

S. N. Q. No. 20. Shri Narasimhan: Will the Minister of Railways be pleased to state:

(a) whether Government have seen a report published in the Hindu dated the 1st April, 1959 from its Kuttalam correspondent, that merchants of the area are finding the wagon supply inadequate and delayed;

(b) what is the actual position of outstandings in this regard; and

(c) whether steps will be taken to ease the position and avoid its effect on the price of rice?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The outstanding registrations of rice and paddy at Kuttalam on 31-3-59, the date of the news item, were only 28, the oldest indent being of 25-3-59.

(c) The movement position has been easy, and rail transport for rice and paddy from Kuttalam area has been generally satisfactory. No serious delays, likely to affect the price position of rice, have occurred in the matter of wagon supply

12 hrs

PAPERS LAID ON THE TABLE

ADMINISTRATION REPORT OF DELHI ROAD TRANSPORT AUTHORITY

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of the Administration Report of Delhi Road Transport Authority for the year 1956-57 (Hindi and English versions). [Placed in Library. See No. LT-1345/59.]

PRESIDENT'S ORDER FOR REFERENCE TO SUPREME COURT

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): I beg to lay on the Table a copy of the Order dated 1st April, 1959 by the President of India under clause (1) of article 143 of the Constitution referring to the Supreme Court questions as to the legislative action necessary for implementation of the Nehru-Noon Agreement in respect of the Berubari Union No 12 and the exchange of Cooch-Bihar enclaves. [Placed in Library. See No. LT-134 /59.]

12.02 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO 1151

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): With your permission, Sir, I wish to make a small correction to the answer given by me to the question by Shri Rameshwar